Name of the corporate debtor: A to Z Barter Private Limited; Date of commencement of liquidation: 04/01/2021; List of stakeholders as on: 30/06/2022 List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
	Name .	Date of receipt	Amount claimed	Amount of claim admitted	Natu re of clai m	Amount covered by security interest	Amount covered by guarantee	Wheth er related party?	% of voting share in CoC, if applicable		oc set on			
1	Commissioner, CGST & CX, Delhi West	29- 03- 2022	20,99,04,820	19,07,75,634	Ope ratio nal	NO	NO	NO	NO	NA	NA	1,91,29,186	0	NA
			20,99,04,820	19,07,75,634								1,91,29,186		